THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

I.A. No.2049/2018
Un-numbered Company Appeal (AT) (Insolvency) No.___/2018
(F.No.29/11/2018/NCLAT/UR/1091

In the matter of:

State Bank of India .... Appellant

Versus

Jai Balaji Industries Ltd. & Ors. .... Respondents

Appearance: Vineeta Singh Rathore, Advocate for the Appellant.

17.12.2018

As prayed by learned Counsel, put-up the case on 20th December, 2018 before the Registrar Court.

(Peeush Pandey)
Registrar